

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 332/GT/2014

Subject : Revision of tariff of Feroze Gandhi Super Thermal Power Project, Stage-II based on audited accounts for the period 2009-14 after truing up exercise.

Date of hearing : **3.3.2016**

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Dr. M.K. Iyer, Member

Petitioner : NTPC

Respondents : UPPCL and 12 others

Parties present : Shri Ajay Dua, NTPC
Shri Nishant Gupta, NTPC
Shri Ajay Mehta, NTPC
Shri Shankar Saran, NTPC
Shri Neeraj Kumar, NTPC
Shri R.B. Sharma, Advocate, BRPL
Shri Sanjay Srivastav, BRPL
Shri Manish Garg, UPPCL

Record of Proceedings

This petition has been filed by the petitioner, NTPC for approval of tariff of Feroze Gandhi Super Thermal Power Project, Stage-II based on the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2009 ("the 2009 Tariff Regulations").

2. During the hearing, the representative for the petitioner made detailed submissions in the matter and submitted that the additional information sought for by the Commission has been filed and copies served on the respondents. He further submitted that rejoinder to the replies filed by the respondents has been filed. Accordingly, the representative prayed that tariff of the generating station may be determined as claimed by the petitioner.

3. The learned counsel for the respondent, BRPL and representative for the respondent, UPPCL made submissions in the matter and stated that reply filed in the petition may be considered.

4. The Commission reserved its order in the petition.

By Order of the Commission

-S/d-
(T. Rout)
Chief (Legal)

